

4 PA 14292

⑨ DR(J)
16.08.93

Seen Office report dt 13.08.93

RA has been filed today
pleadings are complete let
this case be kept in suicide
list.

Par

DR(J)

⑩

27.4.95 Hon. Mr. Justice B.C. Saksena, V.C

Hon. Mr. S. Dayal, Member (A)

None responded on behalf of the applicants
when the case was called out. Through misc application
filed by the respondents it has been indicated
that the facts and questions of law raised in the C.A
are identica. to those which were raised in the C.A
1336/93. The said C.A No. 1336/93 Munna Lal and Ors
Vs. Union of India and Ors along with other connected
C.As were dismissed by a judgment dated 15.12.94.
In terms of the said judgment this C.A is also dismissed
accordingly.

h

A.M.

Bob

V.C

UV/